

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.715/2020 in CP (IB) No.26/7/HDB/2018
NAME OF THE COMPANY	Indu Techzone Private Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	Indu Techzone Private Limited
UNDER SECTION	7 of IBC

ORDER

IA No.715/2020

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

None appeared for the Respondent.

Ld. Counsel for the Applicant stated that the details of the matter will be filed on the next date of hearing to be placed on record. **Matter is adjourned to 28.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)